



NATIONAL LOK ADALAT CAUSELIST For Saturday The 14th May 2022

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 11:00 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Lok Adalat

1	MA/43/2015	JARINA KHATOON AND ANR vs MD ABDUL AND ANR	VIJAY KUMAR SHARMA	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
2	MA/146/2015	RITA SINGH AND ORS vs BINAY KUMAR SINGH AND ANR	ARVIND KR LALL	DEBESH CH. GHOSH
	MOTOR VEHICLES TAXATION ACT 1947			
3	MA/237/2015	BRANCH MANAGER MS UNITED INDIA INSURANCE CO LTD THROUGH S N SINGH vs SHARDHA DEVI AND ORS	MR.ASHUTOSH ANAND	ARUN KUMAR THAKUR SHEO KUMAR SINGH Rakesh Kr. Sinha SHAILESH
	MOTOR VEHICLES ACT, 1988			
4	MA/262/2015	SMT RUBY DEVI AND ORS vs GUJAR SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	SANTOSH KUMAR PRABHASH CH. SINHA ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt5	MA/259/2015	SUNITA DEVI AND ORS vs GUJAR SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt6	MA/261/2015	CHINTA DEVI AND ORS vs GUJAR SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	SANTOSH KUMAR PRABHASH CH. SINHA ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt7	MA/291/2015	MANSUR ANSARI vs GUJAR SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt8	MA/295/2015	JODHI MAHTO ALIAS JODHI YADAV vs GUJAR SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt9	MA/296/2015	BALESHWAR RAM vs GUJAR SINGH AND ORS	ARVIND KR LALL CHETAN K. NAGESH	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
10	MA/277/2015	THE DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD THROUGH ITS SR DIVISIONAL MANAGER vs PATI DEVI AND ORS	MR.ASHUTOSH ANAND	UMESH KUMAR CHOUBEY SANJAY PRASAD
	MOTOR VEHICLES ACT, 1988			
11	MA/293/2015	SMT KAMLI DEVI PANDEY ALIAS KALAWATI DEVI AND ORS vs MD KHURSHID ALAM AND ORS	ARVIND KR LALL CHETAN K. NAGESH	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
12	MA/303/2015	SUKHRAM KHALKHO ALIAS SUKHRAM ORAON vs GIRI NATH SINGH AND ANR	ARVIND KR LALL	ABHIJEET KR SINGH MANISH KUMAR DEEN BANDHU
	MOTOR VEHICLES ACT, 1988			

13	MA/530/2015	GULABI DEVI AND ORS vs ORIENTAL INSURANCE COMPANY LIMITED THROUGH THE DIVISIONAL MANAGER AND ORS	RAJIV ANAND ASHOK KUMAR DEY Kumar Gaurav RAHUL DEV	MANISH KUMAR AYUSH ADITYA MUNNA KUMAR CHANDAN KUMAR GOSWAMI
	MOTOR VEHICLES ACT, 1988			
14	MA/45/2016	ANAND BARA vs SUBODH KUMAR GUPTA AND ORS	CHANDRAJIT MUKHERJEE ANJANI KUMAR SHRUTI SHRESTHA	ALOK LAL HARENDRA KR SINGH DHARMENDRA KR MALITYAR SAVITA KUMARI
	MOTOR VEHICLES ACT, 1988			
15	MA/52/2016	ANIL KUMAR vs LALITA KUMARI AND ANR	NIKHIL RANJAN NIKHIL KUMAR MEHTA	GANESH C. JHA TARUN KUMAR VANI KUMARI
	MOTOR VEHICLES ACT, 1988			
wt16	MA/545/2015	LALITA KUMARI vs ANIL KUMAR AND ORS	TARUN KUMAR VANI KUMARI	ATUL RAI GANESH C. JHA SAUMYA PANDEY NIKHIL RANJAN
	MOTOR VEHICLES ACT, 1988			
17	MA/92/2016	THE STATE OF JHAKRHAND AND ANR vs SMT KAMLESH CHOPRA AND ORS	DURGA C. MISHRA ATANU BANERJEE	SHANKAR LAL AGARWAL
	IA NO, 3615/2016 (For LIMITATION) CODE OF CIVIL PROCEDURE, 1908			
18	MA/110/2016	JAINATH MAHTO ALIAS BILU MAHTO AND ANR vs THE UNITED INDIA INSURANCE COMPANY LTD THROUGH CHAIRMAN CUM MANAGING DIRECTOR AND ORS	ARVIND KR LALL CHETAN K. NAGESH	ALOK LAL
	MOTOR VEHICLES ACT, 1988			
19	MA/116/2016	RANJITA DEVI AND ORS vs AMARPAL SINGH AND ANR	P.K.MUKHOPADHYAY TEJO MISTRY	MANISH KUMAR DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
20	MA/243/2016	RAJ LAXMI DIXIT AND ANR vs SADHAN KUMAR DUTTA AND ORS	MD. ZAID AHMED	GANESH C. JHA G.C. JHA MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
21	MA/253/2016	GULNAZ PRAVEEN ALIAS GULNAZ KHATOON vs VIJAY KUAMR JAISWAL AND ORS	ARVIND KR LALL	MANISH KUMAR AJAY KUMAR SAH
	MOTOR VEHICLES ACT, 1988			
22	MA/363/2016	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD vs NAGERMAL JAIN AND ORS	ALOK LAL SANTOSH KUMAR	UMESH KUMAR CHOUBEY KALYAN BANERJEE
	MOTOR VEHICLES ACT, 1988			
23	MA/380/2016	THE BRANCH MANAGER vs KUMKUM DEVI AND ORS	MANISH KUMAR AMIT MISHRA	ARVIND KR LALL AMITESH KUMAR GEASEN CHETAN K. NAGESH ANIL KR SINHA Abhishek Kumar Geasen
	IA NO, 3724/2022 (For Extension Of Time) MOTOR VEHICLES ACT, 1988			
wt24	C.O./33/2021	KUMKUM DEVI vs BRANCH MANAGER NATIONAL INSURANCE COMPANY LIMITED	ARVIND KR LALL	MANISH KUMAR CHETAN K. NAGESH
	CROSS OBJECTION U/O 41 RULE 22 OF CPC			
25	MA/383/2016	SANTOSH KUMAR AND ANR vs SMT RANTI DEVI AND ORS	SANJAY PRASAD	ABHAY KR MISHRA NAVEEN KR GAUNJHU
	IA NO, 1672/2021 (For Early Hearing), 2700/2022 (For Additional evidence) INDIAN SUCCESSION ACT, 1925			

26	MA/396/2016	JAGARNATH SAHIS AND ORS vs PARSURAM MAHTO AND ORS	MUKESH BIHARI LAL	SANTOSH KUMAR PRATIK SEN SHEO KUMAR SINGH ALOK LAL SIDDHARTHA JYOTI ROY
	MOTOR VEHICLES ACT, 1988			
27	MA/426/2016	KARIM MIAN ALIAS KARIM ANSARI ALIAS KARIM MIYA AND ORS vs BALI RAM SINGH AND ORS	ARVIND KR LALL	
	MOTOR VEHICLES ACT, 1988			
28	MA/460/2016	SMT TETRI DEVI AND ANR vs PAWAN KUMAR PODDAR AND ORS	ARVIND KR LALL	SANTOSH KUMAR RAKHI RANI AMRITA KUMARI PRIYA AGARWAL RAJIV ANAND ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt29	MA/533/2016	ORIENTAL INSURANCE CO LTD THROUGH THE DIVISIONAL MANAGER vs NIVEDITA GUPTA AND ORS	ALOK LAL SANTOSH KUMAR	AMRITA KUMARI ARVIND KR LALL PRIYA AGARWAL RAJIV ANAND
	MOTOR VEHICLES ACT, 1988			
	IA NO, 609/2021 (For Grant of interim order)			
30	MA/470/2016	MD ANIS vs STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER AND ANR	VIJAY KUMAR SHARMA	ATANU BANERJEE
	MOTOR VEHICLES ACT, 1988			
wt31	MA/471/2016	SAKILA KHATOON AND ANR vs STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER AND ANR	VIJAY KUMAR SHARMA	ATANU BANERJEE
	MOTOR VEHICLES ACT, 1988			
32	MA/482/2016	KALYANI DEVI vs KANCHAN SHARMA AND ORS	ARVIND KR LALL	GANESH C. JHA G C JHA
	MOTOR VEHICLES ACT, 1988			
33	MA/545/2016	BRANCH MANAGER ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED THROUGH DIPANKAR ROY MANAGER LEGAL vs SUSHMA BIBI ALIAS SUSEMA BEWA AND ORS	BIBHASH SINHA	SANDIP KR. BURNWAL RUKMINI KUMARI GAUTAM KUMAR DURGA C. MISHRA BIRAT KUMAR MD. ASADUL HAQUE
	MOTOR VEHICLES ACT, 1988			
34	MA/553/2016	ANWARI BIBI AND ANR vs NATIONAL INSURANCE CO LTD AND ANR	jayanta sarngi ATANU BANERJEE MANOJ KR DASH	DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
35	MA/614/2016	SUNNY KUMAR MODI ALIAS SANNY SHARMA AND ANR vs SHIV SHANKER YADAV AND ORS	SWAMI NATH PRASAD RAI	RAJA RAVI SHEKHAR SINGH KUMAR SUNDARAM KUMAR PAWAN MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
36	MA/110/2017	SUJEET KUMAR SAW ALIAS SUJEET KUMAR SAHU ALIAS SUJEET KUMAR vs LALDEO SHARMA AND ANR	RAJIV ANAND RAJESH KUMAR MAHATA ASHOK KR SINHA (4) KUMUD RANJAN PRASAD	BHARTI KUMARI PRASHANT VIDYARTHI
	MOTOR VEHICLES ACT, 1988			
37	MA/330/2017	LALITA DEVI vs SRI SHANKAR GUING AND ANR	DURGA C. MISHRA	TAPASH KABIRAJ PRABHASH KUMAR MANISH KUMAR
	IA NO, 4911/2017 (For LIMITATION)			
	WORKMEN'S COMPENSATION ACT, 1923			

38	MA/350/2017	THE BRANCH MANAGER MS CHOLAMANDALAM MS GENERAL INSURANCE CO LTD vs ISHRAT BEGUM AND ANR	MR.ASHUTOSH ANAND	PRATIK SEN
	IA NO, 518/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
39	MA/371/2017	LILAWATI DEVI AND ANR vs RAJESH KUMAR RAJWAR AND ORS	RAJIV ANAND NIKHIL RANJAN	SANTOSH KUMAR AMRESH KUMAR ALOK LAL
	IA NO, 5489/2017 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
40	MA/385/2017	SANJAY PRASAD RAI vs TALAMAI BASKI AND ORS	MAHESH TEWARI SUBRAT KISHORE SINGH ABHISHEK KUMAR DUBEY	MD. ASADUL HAQUE PRATYUSH KUMAR BIRENDRA KUMAR
	MOTOR VEHICLES ACT, 1988			
41	MA/469/2017	BIMLA DEVI AND ANR vs SANTOSH KUMAR AND ANR	RAMCHANDER SAHU	MR.ASHUTOSH ANAND NIRAJ KISHORE SHAHID KHAN
	MOTOR VEHICLES ACT, 1988			
42	MA/474/2017	VIMLA DEVI AND ANR vs BABY DEVI AND ANR	RAMCHANDER SAHU	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
43	MA/517/2017	SUNIL KUMAR KUSHWAHA vs KATRAGADDA SATYANARAYANA AND ANR	SUDHIR KUMAR SHARMA PRABHASH CH. SINHA SHASHI SHEKHAR DWIVEDI	MANISH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
44	MA/548/2017	MANGRI SURIN AND ORS vs THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD AND ANR	NIKHIL RANJAN	YOGENDRA PRASAD
	MOTOR VEHICLES ACT, 1988			
45	MA/555/2017	NATIONAL INSURANCE COMPANY LIMITED THROUGH ASSISTANT MANAGER vs MARKENDEY SINGH AND ORS	AMRESH KUMAR	KUMAR NILESH
	MOTOR VEHICLES ACT, 1988			
46	MA/559/2017	MD RASHID ALIAS RASHID MIYAN vs MD ASHRAF ALI AND ORS	ARVIND KR LALL	SANTOSH KUMAR SIDDHARTHA JYOTI ROY RISHI BHARATI SATYENDRA KUMAR SINGH ALOK LAL AJAY KR SINGH
	MOTOR VEHICLES ACT, 1988			
47	MA/710/2017	MITHILESH BHARTI vs UTTAM KUMAR AND ANR	MUKESH BIHARI LAL SHEO KUMAR SINGH	SIDDHARTHA JYOTI ROY
	MOTOR VEHICLES ACT, 1988			
48	MA/734/2017	UNITED INDIA INSURANCE CO LTD REPRESENTED THROUGH DIVISIONAL MANAGER vs REKHA DEVI AND ORS	ALOK LAL SANTOSH KUMAR	SAUMYA PANDEY ANOOP KR MEHTA NIKHIL RANJAN
	MOTOR VEHICLES ACT, 1988			
49	MA/127/2018	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LIMITED THR ITS JHARKHAND LEGAL CELL vs YOGESHWAR SAHU ALIAS ANTU SAHU	MANISH KUMAR AMIT MISHRA	ANIL KUMAR GANJHU SARVENDRA KUMAR RIYA KUMARI KRITIKA KUMARI
	MOTOR VEHICLES ACT, 1988			

50	MA/243/2018	UNITED INDIA INSURANCE COMPANY LTD REPRESENTED THROUGH ITS SR DIVISIONAL MANAGER vs RUPA DEVI	GANESH C. JHA	VISHAL KUMAR TRIVEDI NITISH BHARDWAJ
		MOTOR VEHICLES ACT, 1988		
51	LPA/330/2019	MS HINDUSTAN LEVEL LIMITED THROUGH RUCHI GARG vs THE STATE OF JHARKHAND	INDRAJIT SINHA ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	CHANDRA PRABHA ADVOCATE GENERAL RAHUL SABOO
		CODE OF CIVIL PROCEDURE, 1908		
52	W.P(S)/2561/2019	HADISHA KHATOON vs THE UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF RAILWAY	P.K.MUKHOPADHYAY SANJAY KUMAR SINGH	GAUTAM RAKESH PRABHAT KR SINHA
		ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT)		
53	Cont.(CvI)/419/2020	SUDHIR KUMAR vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY SANJIT KUMAR	SACHIN KUMAR
		CONTEMPT OF COURTS ACT 1971		
54	Cont.(CvI)/137/2021	MD SANAULLAH ANSARI vs THE STATE OF JHARKHAND	MD. KAISAR ALAM RAMEEZ ALAM SANJAY KUMAR	OM PRAKASH TIWARI
		CONTEMPT OF COURTS ACT 1971		
55	Cont.(CvI)/220/2021	SHIV SHANKAR vs SRI MANISH KUMAR S D M KODERMA	MD. ANISURZZAMA KHAN	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
56	Cont.(CvI)/410/2021	MOHAN MAHTO vs THE STATE OF JHARKHAND	SANJAY PRASAD	PRAKASH CHANDRA ROY
		CONTEMPT OF COURTS ACT 1971		
57	Cont.(CvI)/617/2021	MD MAHFOOZ ALAM ANSARI vs THE STATE OF JHARKHAND	ANUJ KUMAR	VANDANA SINGH ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
58	Cont.(CvI)/635/2021	MUNEZA KHATOON vs THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
59	Cont.(CvI)/716/2021	JUEL LAKRA vs THE STATE OF JHARKHAND	RAJESH KUMAR	PRAVEEN AKHOURI
		CONTEMPT OF COURTS ACT 1971		
60	Cont.(CvI)/792/2021	TAUSIF AHMAD vs THE STATE OF JHARKHAND	SHADAB EQBAL ATEFA PARVEZ Kumar Anshuman SHAUKAT EQBAL	PRAVEEN AKHOURI
		CONTEMPT OF COURTS ACT 1971		
61	Cont.(CvI)/898/2021	CHANDRA MOHAN MAHTO vs THE STATE OF JHARKHAND	ANUJ KUMAR CHANDRA S. PODDAR	PRAVEEN AKHOURI ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
62	Cont.(CvI)/130/2022	KABIR AHMAD KHAN vs THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY ASHISH KUMAR	RAHUL SABOO MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		

NATIONAL LOK ADALAT CAUSELIST For Saturday The 14th May 2022

COURT NO. 3

SINGLE BENCH (BENCH ID-24719)

AT 11:00 AM

HON'BLE MR.JUSTICE DR.S. N. PATHAK

Lok Adalat

1	W.P(S)/1804/2016	RAJENDRA PRASAD vs THE STATE BANK OF INDIA THROUGH ITS CHAIRMAN AND ORS	LALIT KR SINGH RAMADHAR PRASAD SRIVASTAV	RAJESH KUMAR AMIT KUMAR MANINDRA KR SINHA MOHUA PALIT
	RETIREMENT BENEFIT CUM PENSION			
2	W.P(S)/2492/2016	PARMATAMA PANDEY vs EDUCATION	RAKESH RANJAN ARPIT KUMAR	AKASH DEEP DR.ASHOK KR.SINGH VIKASH KISHORE PRASAD MADHU PRIYA SHIVAM SINGH MITHILESH SINGH NAVIN KUMAR RAHUL SABOO
	RETIREMENT BENEFIT CUM PENSION			
3	W.P(S)/5017/2016	RAGHUNATH RAM vs MS BHARAT COCKING COAL LTD REPRESENTED THROUGH CHAIRMAN CUM MANAGING DIRECTOR AND ORS	RAJENDRA RAM RAVI DAS AFAQUE RASHIDI	INDRAJIT SINHA ANJANI KUMAR AMIT KUMAR DAS
	RETIREMENT BENEFIT CUM PENSION			
4	W.P(S)/6329/2016	NOORUL HODA vs MECON LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	ABHIJEET KR SINGH DEVA KANT RAI	AMITABH
	RETIREMENT BENEFIT CUM PENSION			
5	W.P(S)/7190/2016	RAKHI KUMARI vs BHARAT COCKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	MRINAL KANTI ROY RAKESH RANJAN	ANOOP KR MEHTA
	COMPASSIONATE APPOINTMENT			
6	W.P(S)/1679/2017	JONSON TOPPO vs THE STATE OF JHARKHAND AND ORS	KUMAR HARSH	AJIT KUMAR PARTH S. A. SWAROOP PATI PRABHAT KR SINHA
	DISMISSAL/REMOVAL/TERMINATION			
7	W.P(S)/1752/2017	CHUNDRI DEVI vs LAW DEPARTMENT	CHANDRA S. PRASAD GANESH PATHAK	JAI PRAKASH,(A A G) SAKET UPADHYAY DARSHANA PODDAR MISHRA DHANANJAY KR PATHAK MANOJ TANDON
	COMPASSIONATE APPOINTMENT			
8	W.P(S)/3952/2017	GUDDU LAL vs THE CENTRAL COALFIELD LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	RANA SURJIT SINGH ANJANI KR SINGH	AMIT KUMAR DAS ANJANI KUMAR
	COMPASSIONATE APPOINTMENT			
9	W.P(S)/6369/2017	NAGO MAHLI vs HUMAN RESOURCES DEPARTMENT	RAJAN SAHAY NANDA KUMARI	MD. SHAMIM AKHTAR PRAVEEN AKHOURI GAUTAM KUMAR
	COMPASSIONATE APPOINTMENT			
10	W.P(S)/6571/2017	SANTOSH KUMAR vs CENTRAL COALFIELDS LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	KUMAR HARSH ADITYA RAMAN	AMIT KUMAR DAS LALIT YADAV VIKASH KUMAR
	COMPASSIONATE APPOINTMENT			

11	W.P(S)/43/2018	BINOD KUMAR RANA vs ROAD CONSTRUCTION	RUPESH SINGH AMRENDRA PRADHAN KUMAR SOURAV CHATTERJEE	SHAHID KHAN SUDARSHAN SHRIVASTAVA NIPUN BAKSHI
	IA NO, 6253/2019 (For Grant of interim order) REGULARISATION			
12	W.P(S)/59/2018	ANIL KUMAR vs DRINKING WATER AND SANITATION	RAHUL KUMAR VISHAL KUMAR RANJAN KUMAR	JAYANT FRANKLIN TOPPO
	SERVICE RESIDUARY			
13	Cont.(CvI)/451/2018	SATYA NARAYAN SINGH vs THE STATE OF JHARKHAND	PREM PUJARI ROY	RAJEEV RANJAN MISHRA ANOOP KR MEHTA MUKESH KR SINHA DHANANJAY KR PATHAK
	CONTEMPT OF COURTS ACT 1971			
14	W.P(S)/1498/2018	RAJENDRA THAKUR vs THE STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY WATER RESOURCE DEPARTMENT	SANJAY KUMAR PANDEY GOPAL NAND MISHRA	GAUTAM RAKESH MD. SHAMIM AKHTAR S P ROY SURESH KUMAR BINIT CHANDRA RUPESH SINGH
	RETIREMENT BENEFIT CUM PENSION			
15	W.P(S)/2478/2018	ANKIT XALXO vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPARTMENT OF HOME	MANOJ KR CHOUBEY	AJIT KUMAR INDRANIL BHADURI
	COMPASSIONATE APPOINTMENT			
16	W.P(S)/6369/2018	JITAN BAURI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJIT KUMAR VIKESH KUMAR	AMIT KUMAR DAS DILIP KR CHAKRAVERTY SUNIT KUMAR RAMESH KUMAR
	COMPASSIONATE APPOINTMENT			
17	Cont.(CvI)/111/2019	RAJESH KUMAR MANJHI vs THE STATE OF JHARKHAND	PREM PUJARI ROY	BINOD SINGH ANOOP KR MEHTA SURESH KUMAR KRISHNA SHANKAR
	CONTEMPT OF COURTS ACT 1971			
18	Cont.(CvI)/249/2019	ABDUL QAYUM ANSARI vs THE STATE OF JHARKHAND	PREM PUJARI ROY	SRIJIT CHOUDHARY ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
19	Cont.(CvI)/251/2019	SURESH KUMAR SINGH vs THE STATE OF JHARKHAND	PREM PUJARI ROY	ANOOP KR MEHTA SHAHID KHAN
	IA NO, 11454/2019 (For Release of Amount) CONTEMPT OF COURTS ACT 1971			
20	W.P(S)/1823/2019	KAUSHAL KISHORE PRASAD vs THE STATE OF JHARKHAND THROUGH HEALTH SECRETARY	MAHAVIR PD SINHA SANTOSH KUMAR JHA	NIPUN BAKSHI DEVESH KRISHNA
	RETIREMENT BENEFIT CUM PENSION			
21	W.P(S)/1996/2019	BHAGWAT NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	NAGENDRA TIWARI RAMANAND RAM	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
	RETIREMENT BENEFIT CUM PENSION			
22	W.P(S)/2541/2019	KAPILESHWAR PANDEY vs THE RANCHI UNIVERSITY THROUGH ITS VICE CHANCELLOR	SHREE KRISHNA PANDEY RAJESH KUMAR TIWARI ASHRAF ANSARI NILADRI S. MUKHARJEE AWADHESH PANDEY	NAVIN KR SINGH DR.ASHOK KR.SINGH MUNNA LAL YADAV
	COMPASSIONATE APPOINTMENT			
23	W.P(S)/4296/2019	NIRMALA DEVI vs THE STATE OF JHARKHAND	RAUNAK SAHAY LAL VIKRAM NATH SHAHDEO ABHIJEET KUMAR	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
	DEATH CUM RETIREMENT BENEFITS			

24	W.P(S)/281/2020	RAMASHANKAR PANDEY vs THE STATE OF JHARKHAND REPRESENTED THROUGH THE SECRETARY AGRICULTURE JHARKHAND RANCHI	NIRANJAN SINGH MD. HATIM	ATANU BANERJEE ROHIT SINHA S P ROY RUPESH SINGH
	SERVICE RESIDUARY			
25	Cont.(Cvl)/426/2020	UDDIN MIAN vs THE CENTRAL COAL FIELD LIMITED	JAGESHWAR MAHTO UPENDRA NATH MAHTO	AMIT KUMAR PRASHANT KR SINGH VIKASH KUMAR
	CONTEMPT OF COURTS ACT 1971			
26	W.P(S)/629/2020	RAMESHWAR SHARMA vs STATE OF JHARKHAND THROUGH SECRETARY WATER RESOURCES DEPARTMENT	SAHAJANAND SHARMA RAKESH KUMAR UTTAM KR DAS	MANOJ TANDON ASHOK KUMAR
	MACP			
27	W.P(S)/2834/2020	CAPT DR VIDYA BINOD PRASAD vs THE STATE OF JHARKHAND	SHUBHAM MISHRA	PRAVEEN AKHOURI RICHIA SANCHITA
	RETIREMENT BENEFIT CUM PENSION			
28	W.P(S)/3945/2020	SAVITRI DEVI vs STATE OF JHARKHAND THROUGH PR SECRETARY OF RURAL DEVELOPMENT RURAL WORKS AFFAIRS	AMRITANSH VATS	AMIT KUMAR RICHIA SANCHITA
	DEATH CUM RETIREMENT BENEFITS			
29	W.P(S)/4236/2020	BEENA KUMARI vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	AJIT KUMAR VIKESH KUMAR	MANOJ KR. NO.3 INDRANIL BHADURI
	RETIREMENT BENEFIT CUM PENSION			
30	Cont.(Cvl)/139/2021	AJIT KUMAR vs THE STATE OF JHARKHAND	PEEYUSH KRISHNA CHOUDHARY	KISHORE KR SINGH MAHAVIR PD SINHA
	CONTEMPT OF COURTS ACT 1971			
31	Cont.(Cvl)/525/2021	SITA SHARAN CHOUDHARY vs THE STATE OF JHARKHAND	NIRANJAN SINGH MANOJ KUMAR RAM	DR.ASHOK KR.SINGH SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
32	Cont.(Cvl)/572/2021	SHAKUNTALA DEVI vs SRI DILIP KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	INDRANIL BHADURI MAHAVIR PD SINHA
	CONTEMPT OF COURTS ACT 1971			
33	W.P(S)/636/2021	CHANDRIKA SAHU vs THE STATE OF JHARKHAND	SANTOSH KUMAR TIWARI	RAJIV RANJAN
	MACP			
34	Cont.(Cvl)/651/2021	ANAMIKA TIWARY vs THE STATE OF JHARKHAND	INDRAJIT SINHA AWINASH KUMAR VIPUL PODDAR ANKIT VISHAL AJAY KUMAR SAH	PRAKASH CHANDRA ROY
	CONTEMPT OF COURTS ACT 1971			
35	Cont.(Cvl)/809/2021	NAJMA BEGUM vs THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY	PRAVEEN AKHOURI
	CONTEMPT OF COURTS ACT 1971			
36	Cont.(Cvl)/830/2021	SHASHI BHUSHAN TOPPO vs THE STATE OF JHARKHAND THROUGH SECRETARY H R D NAMELY RAJESH KUMAR SHARMA	SURAJ KUMAR SUBHAS KONGARI MANISH KUMAR ABHISHEK KR SINHA	SACHIN KUMAR
	CONTEMPT OF COURTS ACT 1971			

37	Cont.(CvI)/835/2021 CONTEMPT OF COURTS ACT 1971	MD GHULAM RABBANI vs THE STATE OF JHARKHAND	DHANAJAY KR DUBEY	PRAKASH CHANDRA ROY
38	Cont.(CvI)/844/2021 CONTEMPT OF COURTS ACT 1971	DUBRAJ HEMBRAM vs THE STATE OF JHARKHAND	RAJEEV KUMAR VIJAY RANJAN SINHA	RAJIV RANJAN SACHIN KUMAR
39	Cont.(CvI)/870/2021 CONTEMPT OF COURTS ACT 1971	DEVENDRA CHOUDHARY vs THE STATE OF JHARKHAND	RAJESH KUMAR KARAMDEO APURWA PATHAK	RAHUL SABOO DR.ASHOK KR.SINGH
40	Cont.(CvI)/891/2021 CONTEMPT OF COURTS ACT 1971	UMA SHANKAR SINGH vs THE STATE OF JHARKHAND	MANOJ KR SINHA	DARSHANA PODDAR MISHRA MAHAVIR PD SINHA
41	W.P(S)/929/2021 RETIREMENT BENEFIT CUM PENSION	RAM BILAS SAHU vs THE STATE OF JHARKHAND THROUGH PRINCIPAL SECRETARY DEPARTMENT OF HEALTH MEDICAL EDUCATION	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN	SUCHENDRA PRASAD SUNIL KUMAR AGARWAL
42	W.P(S)/1773/2021 LEAVE ENCASHMENT	YADUNANDAN PRASAD SINGH vs THE STATE OF JHARKHAND	ANJANI KUMAR	OM PRAKASH TIWARI
43	W.P(S)/2351/2021 PROMOTION	RAM CHANDRA SAHU vs THE STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF HEALTH MEDICAL EDUCATION AND FAMILY WELFARE	SHASHI KANT MISHRA	MANOJ KR. NO.3 SREENU GARAPATI
44	W.P(S)/2806/2021 LEAVE ENCASHMENT	DR VIJOY KANT TIWARY vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	MUNNA LAL YADAV SUNIL KUMAR AGARWAL ROHIT SINHA
45	W.P(S)/4191/2021 RETIREMENT BENEFIT CUM PENSION	SHAMIM AHMAD KHAN vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPARTMENT OF HOME	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP ROHIT AGARWAL	INDRANIL BHADURI
46	W.P(S)/5286/2021 SALARY MATTER	JAYANTI DUTTA vs RANCHI UNIVERSITY THROUGH ITS VICE CHANCELLOR	SAIBAL MITRA SYED TAFAZZUL SAJID. ASHOK KUMAR	PRAVEEN AKHOURI ANOOP KR MEHTA
47	W.P(S)/5597/2021 RETIREMENT BENEFIT CUM PENSION	TUPLI DEVI vs THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	SOMESHWAR ROY	MAHAVIR PD SINHA
48	C.M.P./19/2022 CODE OF CIVIL PROCEDURE, 1908	TARKESHWAR THAKUR vs SRI SATYENDRA KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	MAHAVIR PD SINHA
49	Cont.(CvI)/53/2022 CONTEMPT OF COURTS ACT 1971	DEEP NARAYAN vs AVINASH KUMAR CHAIRMAN CUM MANAGING DIRECTOR JHARKHAND URJA VIKAS LIMITED	JITENDRA TRIPATHI	RAJIV RANJAN SACHIN KUMAR

50	Cont.(CvI)/55/2022	SHAIL DEVI vs STATE OF JHARKHAND	JASVINDAR MAZUMDAR VIKAS KUMAR VIKRAM SINGH SRIKANT SWAROOP	MANOJ KUMAR MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
51	Cont.(CvI)/56/2022	RADHEY SHYAM PANDEY vs THE STATE OF JHARKHAND	ANKIT APURVA SHARDA KUMARI SHADAB BIN HAQUE	MR.ASHUTOSH ANAND
		CONTEMPT OF COURTS ACT 1971		
52	Cont.(CvI)/80/2022	SURESH CHANDRA MEHRA vs MS KIRAN KUMAR PASI THE DIRECTOR PRIMARY EDUCATION SCHOOL EDUCATION AND LITERACY DEPTT	LALIT YADAV	PARTH S. A. SWAROOP PATI
		CONTEMPT OF COURTS ACT 1971		
53	Cont.(CvI)/116/2022	ANATH SINGH CHOUDHARY vs SRI SATYENDRA KUMAR THE MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	SUCHENDRA PRASAD MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
54	C.M.P./139/2022	SATYANARAIAN VISHWAKARMA vs SRI SATYENDRA KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	ASHOK KR YADAV MAHAVIR PD SINHA
		CODE OF CIVIL PROCEDURE, 1908		
55	Cont.(CvI)/144/2022	UPENDRA PRASAD SINGH vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR	INDRANIL BHADURI
		CONTEMPT OF COURTS ACT 1971		
56	Cont.(CvI)/169/2022	ASHA RANI KERKETTA vs THE STATE OF JHARKHAND	ABHISHEK SINHA LAL VIKRAM NATH SHAHDEO RAUNAK SAHAY	ANOOP KR MEHTA SUCHENDRA PRASAD
		CONTEMPT OF COURTS ACT 1971		
57	W.P(S)/556/2022	HARSHIT SAGAR SURIN vs THE STATE OF JHARKHAND	SUNIL KUMAR GANJHU RUPESH KUMAR GANJHU ASHISH KUMAR	SREENU GARAPATI
		SALARY MATTER		
58	W.P(S)/720/2022	LAL SAHAY RAM vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	SHEKHAR PRASAD GUPTA	SREENU GARAPATI RUPESH SINGH
		RETIREMENT BENEFIT CUM PENSION		
59	W.P(S)/778/2022	DR RAGHUNATH PRASAD SINGH vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	RAHUL SABOO APRAJITA BHARDWAJ
		RETIREMENT BENEFIT CUM PENSION		
60	W.P(S)/1331/2022	SHAMBHOO SINGH vs THE STATE OF JHARKHAND THROUGH THE SECRETARY BUILDING CONSTRUCTION DEPARTMENT	BAIBHAW GAHLAUT SATYAM PARMAR	ACHYUT KESHAV AMIT KR VERMA
		IA NO, 3411/2022 (For Grant of interim order)		
		RETIREMENT BENEFIT CUM PENSION		
61	W.P(S)/1473/2022	HARIHAR DWIVEDI vs THE JHARKHAND RAJYA GRAMIN BANK THROUGH ITS CHAIRMAN	DEEPAK KR PRASAD	RAJESH KUMAR
		RETIREMENT BENEFIT CUM PENSION		

NATIONAL LOK ADALAT CAUSELIST For Saturday The 14th May 2022

COURT NO. 4

SINGLE BENCH (BENCH ID-24733)

AT 11:00 AM

HON'BLE MR. JUSTICE RAJESH KUMAR

Lok Adalat

1	MA/69/2009	SAKALU ORAON □ TOPPO AND ORS vs RAJ KISHORE SAHU AND ANR	ASHUTOSH ANAND PRADEEP KUMAR AGRAWAL AJAY PRASAD SRIVASTAVA NIKHIL RANJAN	NISHA THAKUR
	IA NO, 2131/2009 (For 0), 2132/2009 (For 0) MOTOR VEHICLE-00			
2	MA/220/2010	CHHUTU MAHTO vs DIV.MANAGER, NATIONAL INSURANC	ARVIND KUMAR LALL	GANESH C. JHA
	MOTOR VEHICLE-00			
wt3	MA/268/2010	DIV.MANAGER, NATIONAL INSURANCE CO vs BIRBAL MAHATO □ BIMAL MAHATO AND	G.C.JHA	UMESH KUMAR CHOUBEY
	MOTOR VEHICLE-00			
wt4	MA/269/2010	DIV.MANAGER, NATIONAL INSURANC vs CHHOTU MAHATO AND ORS	G.C.JHA	UMESH KUMAR CHOUBEY NISHA THAKUR
	MOTOR VEHICLE-00			
5	MA/152/2011	RAJ KESHRI □ GOLU vs RAJESH SAHU AND ANR	ARVIND KUMAR LALL	DEBESH CH. GHOSH VIKESH KUMAR AJIT KUMAR
	MOTOR VEHICLE-00			
6	MA/256/2012	ANARWA DEVI AND ORS vs HIMANSHU KUMAR DAS AND ANR	VIJAY KUMAR SHARMA	
	MOTOR VEHICLES ACT, 1988			
7	Cr.Rev./414/2012	ASHOK BHAGAT vs THE STATE OF JHARKHAND AND ANR	NISITH KR SAHANI GOURI DEBI	AMRITA SINHA K. P. CHOUDHARY RAKESH KUMAR SINHA (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
8	MA/46/2013	CHURAMAN DAS vs ARJUN SAO AND ORS.	ARVIND KR LALL	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
9	MA/75/2013	BALESHWAR ORAON vs ANIL SINGH AND ORS	INDRAJIT SINHA SUCHITRA PANDEY RAUNAK SAHAY	KISHORE KR SINGH GOURI DEBI ALOK LAL BASAV CHATTERJEE NISITH KR SAHANI
	MOTOR VEHICLES ACT, 1988			
10	MA/100/2013	M MANISH KUMAR vs SRI RAM RATAN SINGH AND ANR	ASHOK KR YADAV DR.RAM LAL RAM	GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
11	MA/216/2013	SMT SHAKUNTALA DEVI AND ORS vs MANOJ BARNWAL AND ANR	ARVIND KR LALL	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
12	MA/265/2013	ORIENTAL INSURANCE COMPANY LTD REPRESENTED THROUGH ITS SR DIVISIONAL MANAGER vs SMT SARITA DEVI AND ORS	GANESH C. JHA	KAUSTAV PANDA RANJAN KUMAR JITENDRA NATH UPADHYAY AMIT KR VERMA KUMAR VIVEK jayanta sarngi AJAY KUMAR SAH ARPAN MISHRA
	MOTOR VEHICLES ACT, 1988			

13	MA/288/2013	BUDHON YADAV AND ANR vs MD YUNUS AND ORS	MD. SAJID YUNUS	HARENDRA KR SINGH DHARMENDRA KR MALITYAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
14	MA/389/2013	RENGARI MUNDAIN MUNDA vs SURINDRA NATH TIWARI	PANKAJ KUMAR THANKACHAN P.V.	MD. ZAID AHMED BASAV CHATTERJEE
	MOTOR VEHICLES ACT, 1988			
15	MA/390/2013	GUNJIBAI LAKRA AND ORS vs KISHORE KUMAR MANTRI AND ANR	PANKAJ KUMAR THANKACHAN P.V. RAHUL SABOO	KUMAR SUNDARAM PRABHAT SINGH PRASHANT VIDYARTHI RAHUL KUMAR CHANCHAL JAIN
	MOTOR VEHICLES ACT, 1988			
16	MA/64/2014	ALEFNUR BIBI AND ORS vs MOHAN KUMAR MANDAL AND ANR	ARVIND KR LALL MD. ASADUL HAQUE	SANAT KUMAR JHA MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
17	MA/91/2014	SUNITA DEBI vs UNITED INDIA INSURANCE COMPANY LTD AND ORS	PRABHAT KR SINHA SANTOSH KUMAR	BHARAT KUMAR MANINDRA KR SINHA DIWAKAR JHA MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
18	MA/128/2014	SHEELA AGRAWAL AND ANR vs PINKI JAISWAL AND ANR	PANKAJ KUMAR AGRAWAL BINIT CHANDRA NIKHIL RANJAN	SANTOSH KUMAR ALOK LAL
	MOTOR VEHICLES ACT, 1988			
19	MA/252/2014	SISTER MARY JACINTA KUJUR vs SISTER RUFINA AND ORS	ARVIND KR LALL CHETAN K. NAGESH	PRATYUSH KUMAR ABHISHEK KUMAR SHRIVASTAVA PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
wt20	MA/253/2014	SISTER MARY JACINTA KUJUR vs SISTER RUFINA AND ORS	ARVIND KR LALL	PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR
	MOTOR VEHICLES ACT, 1988			
21	MA/86/2016	THE ORIENTAL INSURANCE COMPANY LIMITED REPRESENTED THROUGH ITS LEGAL CELL vs MOST DULARI DEVI AND ORS	MANISH KUMAR AMIT MISHRA	PURNENDU SHARAN KAUSHAL KISHOR MISHRA SHARAD KAUSHAL BINIT CHANDRA
	MOTOR VEHICLES ACT, 1988			
22	MA/304/2018	RAM BARNO DEVI vs THE BRANCH MANAGER THE NEW INDIA INSURANCE CO LTD	PANKAJ KUMAR CHOUDHARY SHASHI KANT THAKUR	MANISH KUMAR AMARJEET PRASAD MANOJ KUMAR SAH VEER VIKRAM BUXRAY
	MOTOR VEHICLES ACT, 1988			
23	MA/331/2018	THE BRANCH MANAGER UNITED INDIA INSURANCE COMPANY vs ANANDI PRASAD CHOUDHARY	MANISH KUMAR AMIT MISHRA	SHAMBHU NATH TIWARI ARVIND KUMAR CHOUDHARY NITYANAND PRASAD CHOUDHARY ROHIT AGARWAL DEBESH CH. GHOSH
	IA NO, 5529/2021 (For Substitution Petition), 6494/2021 (For SUBSTITUTION)			
	MOTOR VEHICLES ACT, 1988			
24	MA/431/2018	THE BRANCH MANAGER NEW INDIA ASSURANCE COMPANY LIMITED vs SUSMITA KISKU	MANISH KUMAR	ARBIND KR SINHA
	IA NO, 6434/2018 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			
25	MA/454/2018	TAPESHWAR PANDEY vs AJAY PRAKASH KESHARI	VIJAY KUMAR SHARMA	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			

26	MA/504/2018	NEELAM DEVI vs AMAR SINGH CHOUDHARY	PRIYA AGARWAL NIKHIL RANJAN	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
27	MA/558/2018	MD NIAZAM GADDI vs CHANDRA KISHORE SINGH	MR.ASHUTOSH ANAND ADITYA KUMAR TIWARI	ARVIND KR LALL GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
28	MA/759/2018	MANISH KUMAR vs THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE COMPANY LTD	NIKHIL RANJAN MD SHAHABUDDIN SUBRAT KISHORE SINGH	GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
29	MA/760/2018	AMRUDDIN ANSARI ALIAS AMIRUDDIN ANSARI ALIAS AMIR ANSARI vs THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE COMPANY LTD	NIKHIL RANJAN MD SHAHABUDDIN SUBRAT KISHORE SINGH	AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
30	MA/778/2018	NIRMALA DEVI vs THE ORIENTAL INSURANCE COMPANY LIMITED THROUGH ITS BRANCH MANAGER	LALIT YADAV	MANISH KUMAR RITA KUMARI ALOK LAL.
	MOTOR VEHICLES ACT, 1988			
31	MA/202/2019	MAHARAJ SINGH vs SANJEEV SHARMA	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL SANTOSH KUMAR
	IA NO, 1450/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
32	MA/242/2019	PARWATI DEVI vs MRS SUSHILA MEHAR	MUKESH BIHARI LAL RAJIV KUMAR KARAN	MANISH KUMAR
	IA NO, 1176/2020 (For LIMITATION) WORKMEN'S COMPENSATION ACT, 1923			
33	MA/268/2019	MADHURI GUPTA vs THE MANAGER LEGAL SRI RAM GENERAL INSURANCE CO LTD	NIKHIL RANJAN SAUMYA PANDEY	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			
wt34	MA/640/2018	THE MANAGER LEGAL SRI RAM GENERAL INSURANCE CO LTD vs MADHURI GUPTA	MR.ASHUTOSH ANAND	
	MOTOR VEHICLES ACT, 1988			
	IA NO, 1345/2022 (For STAY OF PROCEEDINGS)			
35	MA/307/2019	BASO DEVI ALIAS WASO DEVI vs IMRAN KHAN	VIJAY KUMAR SHARMA	PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
36	MA/341/2019	SURYAKANT SARDAR vs MD SADDAM	MUKESH BIHARI LAL RAJIV KUMAR KARAN	MR.ASHUTOSH ANAND
	IA NO, 1175/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
37	MA/588/2019	SABITA KUMARI vs PANKAJ KUMAR SINGH	GAURAV KUMAR	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
38	MA/123/2020	RINKI DEVI vs BISHNU DEO PRASAD	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL SANTOSH KUMAR
	IA NO, 5132/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			

39	MA/136/2020	REKHA DEVI vs GOURI YADAV	PRABHASH CH. SINHA	MR.ASHUTOSH ANAND
IA NO, 3011/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
40	MA/148/2020	MOKIDA KHATUN ALIAS MOFIDA KHATUN vs BHAGWAN PRASAD	ARVIND KR LALL	MR.ASHUTOSH ANAND SANTOSH KUMAR ASHUTOSH ANAND ALOK LAL
MOTOR VEHICLES ACT, 1988				
41	MA/171/2020	KHAGENDRA NARAYAN YADAV ALIAS KHAGENDRA YADAV vs KALIM AHMAD	ARVIND KR LALL	MANISH KUMAR
MOTOR VEHICLES ACT, 1988				
wt42	MA/151/2020	VIJAY YADAV vs KALIM AHMAD	ARVIND KR LALL AMRITA KUMARI	GANESH C. JHA
MOTOR VEHICLES ACT, 1988				
43	MA/316/2020	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY THROUGH ITS JHARKHAND LEGAL CELL vs BALU KUMAR BAURI	MANISH KUMAR	GAURAV KUMAR
IA NO, 3875/2021 (For STAY OF PROCEEDINGS) MOTOR VEHICLES ACT, 1988				
wt44	MA/107/2021	BABLU KUMAR BAURI vs TIRATH SINGH	GAURAV KUMAR	AMRESH KUMAR MANISH KUMAR
MOTOR VEHICLES ACT, 1988				
45	Cont.(CvI)/505/2020	SRI CHANDRESHWAR PRASAD SINGH vs THE STATE OF JHARKHAND THROUGH MR RAHUL SHARMA	LALIT KR SINGH	SURESH KUMAR
IA NO, 5396/2020 (For LIMITATION) CONTEMPT OF COURTS ACT 1971				
46	MA/24/2021	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH SRI JITENDRA KUMAR PANDIT vs ANITA SOREN	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY	
IA NO, 4295/2021 (For Stay Of Proceedings) MOTOR VEHICLES ACT, 1988				
wt47	MA/98/2021	ANITA SOREN vs THE BRANCH MANAGER RELIANCE GENERAL INSURANCE COMPANY LTD	PANKAJ KUMAR CHOUDHARY	AMIT KUMAR DAS SAURAV KUMAR SWATI SHALINI SHIVAM UTKARSH SAHAY
MOTOR VEHICLES ACT, 1988				
IA NO, 3384/2021 (For LIMITATION)				
48	MA/124/2021	MS NATIONAL INSURANCE COMPANY LTD REPRESENTED THROUGH DIVISIONAL MANAGER vs BASANTI DEVI	PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA	NIKHIL RANJAN
IA NO, 478/2022 (For Release of Amount), 5369/2021 (For Stay Of Proceedings) MOTOR VEHICLES ACT, 1988				
49	MA/8/2022	LALITA DEVI vs AMANDEEP SINGH	PRABHASH CH. SINHA	MANISH KUMAR AMRESH KUMAR
MOTOR VEHICLES ACT, 1988				
50	MA/60/2022	ALAM KHAN vs SHYAM SUNDAR GUPTA	MUKESH BIHARI LAL RAJIV KUMAR KARAN	MANISH KUMAR MUKESH KUMAR DUBEY
MOTOR VEHICLES ACT, 1988				

51	Cont.(Cvl)/136/2022	RAM KUMAR SAHU vs THE STATE OF JHARKHAND	PREM PUJARI ROY	MUNNA LAL YADAV ANOOP KR MEHTA
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CONTEMPT OF COURTS ACT 1971

NATIONAL LOK ADALAT CAUSELIST For Saturday The 14th May 2022

COURT NO. 10

SINGLE BENCH (BENCH ID-24818)

AT 11:00 AM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Lok Adalat

1	W.P(C)/1883/2003	LAXMI SAO vs CENTRAL COALFIELDS LTD. AND ORS	AMIT KUMAR PRAKASH KISHORE PRASAD V.K.PRASAD RATNESH KUMAR P.K.MUKHOPADHYAY MAHESH TEWARI ASHISH KUMAR	RAJEEV RANJAN TIWARY RAVI KUMAR SINGH ANIL KUMAR SINGH RITU KUMAR RAJIV RANJAN TIWARI
	LAND ACQUISITION-00			
2	W.P(S)/6631/2010	CLARA TETE vs STATE OF JHARKHAND AND ORS.	RAJEEV KUMAR PINKI RAY VISHAL KUMAR SINHA	G.P.I MANISH MISHRA
	IA NO, 499/2011 (For 0)			
	RETIREMENT BENEFIT CUM PENSION			
wt3	W.P(S)/443/2011	KUNUL AIND vs STATE OF JHARKHAND AND ORS.	RAJEEV KUMAR PINKI RAY VISHAL KUMAR SINHA	SR.S.C.I ASHOK KR YADAV DHANANJAY KR PATHAK
	SERVICE RESIDUARY			
	IA NO, 495/2014 (For STAY OF PROCEEDINGS)			
wt4	W.P(S)/2008/2011	KANCHAN SRIVASTAVA vs STATE OF JHARKHAND AND ORS	BIRENDRA BURMAN ABHISHEK PRATYUSH KUMAR	S.C.I KAUSHIK SARKHEL RICHA SANCHITA ACHYUT KESHAV
	SERVICE RESIDUARY			
wt5	W.P(S)/4486/2011	RAM CHARITRA MEHTA vs STATE OF JHARKHAND AND ORS	RAJEEV KUMAR PINKI RAY VIJAY RANJAN SINHA	G.P.I MANISH MISHRA
	RETIREMENT BENEFIT CUM PENSION			
	IA NO, 4407/2013 (For EARLY HEARING)			
wt6	W.P(S)/6813/2013	SURESH RAM vs CHIEF SECRETORY	VIJAY RANJAN SINHA	SUDARSHAN SHRIVASTAVA BRIJ BIHARI SINHA,G.A
	RETIREMENT BENEFIT CUM PENSION			
7	W.P(S)/5039/2011	LAXMAN LAL PANDIT AND ORS vs STATE OF JHARKHAND AND ORS	MANOJ TANDON A.K.PANDEY SHIV SHANKAR KUMAR	G.P.II
	RETIREMENT BENEFIT CUM PENSION			
8	W.P(L)/2833/2012	EMPLOYERS IN RELATION TO THE M vs THEIR WORKMAN REPRESENTED BY	SUDHIR KUMAR RANJEET KUMAR SINGH	TEJO MISTRY P.K.MUKHOPADHYAY
	LABOUR / INDUSTRY-00			
9	W.P(S)/2931/2012	UMA SHANKAR SINGH vs STATE OF JHARKHAND AND ORS	RAJESH KUMAR AMIT KUMAR DEEPAK KUMAR BHARTI MANINDRA KUMAR SINHA	G.P.IV SREENU GARAPATI
	RETIREMENT BENEFIT CUM PENSION			
10	W.P(S)/3319/2012	KAUSHALYA DEVI AND ORS vs WATER RESOURCES DEPARTEMENT	ANUJ BURMAN NEETU SINGH JENISH MINZ RITA KUMARI SARFARAZ AKHTAR	SREENU GARAPATI LAL CHANDRAHAS NATH SHAHEDEO
	RETIREMENT BENEFIT CUM PENSION			
wt11	W.P(S)/4168/2012	MANEJAR SHARMA vs STATE OF JHARKHAND AND OTHERS	SARFARAZ AKHTAR ANUJ BURMAN RENUKA TRIVEDY	SRIJIT CHOUDHARY SUNIL KUMAR
	RETIREMENT BENEFIT CUM PENSION			

12	W.P(S)/3625/2012	BABUCHAND MANJHI vs BHARAT COKING COAL LIMITED THROUGH CHAIRMAN CUM MANAGING DIRECTOR AND OTHERS	ANJANI KR SINGH	INDRAJIT SINHA AMITABH PRASAD AJAY KUMAR SAH
		RETIREMENT BENEFIT CUM PENSION		
13	W.P(S)/5269/2012	RINA KUMARI vs C C L	NAND KISHORE PD. SINHA	PRASHANT KR SINGH VIJAY KANT DUBEY SHWETA LAL CHANDRAHAS NATH SHAHEDEO PREITY SINHA NEELAM TIWARY ROOP KAMAL
		RETIREMENT BENEFIT CUM PENSION		
14	W.P(S)/6030/2013	ARJUN PRASAD SHARMA vs JHARKHAND STATE ELECTRICITY BOARD	ASHOK KR JHA NAVNIT PRAKASH BRAJENDRA NARAYAN JHA PRABHAKAR	RAJIV RANJAN MANOJ KUMAR
		RETIREMENT BENEFIT CUM PENSION		
15	W.P(S)/736/2014	ISHWAR DAS vs FOREST AND ENVIRONMENT	KUNDAN KR SRIVASTAVA RAJ KUMAR SINHA RUKMINI KUMARI	ABHAY KR MISHRA S P ROY SURESH KUMAR
		RETIREMENT BENEFIT CUM PENSION		
16	W.P(S)/775/2014	RAM PRAVESH YADAV vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	LINA SHAKTI SAMAVESH BHANJ DEO VIKASH KUMAR AWANISH SHEKHAR	ANOOP KR MEHTA AMIT KR SINHA
		PRE MATUTERED RETIREMENT MATTER		
17	W.P(S)/782/2014	JAGDISH SHARAN MISHRA vs DRINKING WATER AND SANITATION	AJAY KR PATHAK DEEPAK KUMAR	A.G PARTH S. A. SWAROOP PATI PRABHAT KR SINHA
		RETIREMENT BENEFIT CUM PENSION		
18	W.P(S)/835/2014	MEERA PRASAD vs THE STEEL AUTHORITY OF INDIA LIMITED THROUGH ITS CHAIRMAN AND ORS	MUKESH KUMAR	RAJIV RANJAN INDRAJIT SINHA SURAJ SINGH AJAY KUMAR SAH
		RETIREMENT BENEFIT CUM PENSION		
19	W.P(S)/2272/2014	BAU JHA vs THE STATE OF JHARKHAND AND ORS	PRAVIN KR RANA SANJAY KUMAR THAKUR	KRISHNA MURARI VERMA (GP1) MANISH MISHRA
		RETIREMENT BENEFIT CUM PENSION		
20	W.P(S)/2529/2014	NAGENDRA THAKUR vs HUMAN RESOURCES DEPARTMENT	MANOJ TANDON NAVIN KR SINGH KUMARI RASHMI	PARTH S. A. SWAROOP PATI SRIJIT CHOUDHARY CHANDRA PRABHA DR.ASHOK KR.SINGH RICHA SANCHITA BIJAY KR SINHA
		IA NO, 3632/2015 (For Misc.)		
		RETIREMENT BENEFIT CUM PENSION		
21	W.P(S)/2059/2015	MD SHAHJAHAN AND ORS vs HUMAN RESOURCES DEPARTMENT	SHRESTH GAUTAM SHRAY MISHRA VISHAL KUMAR TRIVEDI	DHANAJAY KR DUBEY DHANANJAY KR PATHAK
		RETIREMENT BENEFIT CUM PENSION		
22	W.P(S)/4180/2015	INDRAKANT RAI vs STATE OF JHARKHAND AND ORS	BIRENDRA KUMAR NIRAJ KISHORE VIPUL DIVYA	VIKASH KISHORE PRASAD
		RETIREMENT BENEFIT CUM PENSION		
23	W.P(S)/5769/2015	GANESH TURI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	ABHIJEET KR SINGH	AMIT KUMAR DAS PRASHANT KR SINGH MUKESH BIHARI LAL PREITY SINHA RATNESH KUMAR
		RETIREMENT BENEFIT CUM PENSION		

24	Cr.Rev./247/2017	DILIP KUMAR MAHTO vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	NEHALA SHARMIN ANIL KR SINHA Abhishek Kumar Geasen SANJAY KUMAR PANDEY (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		
wt25	Cr.Rev./1500/2016	JAGESHWAR KUMAR MAHTO vs THE STATE OF JHARKHAND AND ANR	ANIL KR SINHA	SANJAY KUMAR RAVI PRAKASH(A.P.P.)
		CODE OF CRIMINAL PROCEDURE, 1973		
26	Cr.Rev./235/2018	ABHISHEK KUMAR vs THE STATE OF JHARKHAND	ANIL KR SINHA RAMESH KR SINGH Abhishek Kumar Geasen	RAJESH LALA ARPIT KUMAR ASHOK KUMAR (A.P.P.)
	IA NO, 6430/2019	NEGOTIABLE INSTRUMENTS ACT, 1881		
27	Cr.Rev./257/2018	INDU DEVI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH PRANABESH KR PAUL	HEMANT KR SHIKARWAR SANJAY KUMAR SRIVASTAVA
		NEGOTIABLE INSTRUMENTS ACT, 1881		
28	Cr.Rev./322/2018	KAMESHWAR PRASAD SINGH vs THE STATE OF JHARKHAND	GIRISH MOHAN SINGH	GOURI S. PRASAD JITENDRA NATH UPADHYAY
		NEGOTIABLE INSTRUMENTS ACT, 1881		
29	Cr.Rev./459/2018	SRI RADHA NATH GORAI ALIAS RADHAKANTA GORAI vs THE STATE OF JHARKHAND	DILIP KR KARMAKAR	MANOJ KR. NO.2 SHWETA SINGH AMRITA BANERJEE
	IA NO, 6577/2021 (For To deposit amount)	NEGOTIABLE INSTRUMENTS ACT, 1881		
30	W.P(S)/644/2018	UMA RAM vs MS BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	P.K.MUKHOPADHYAY TEJO MISTRY	INDRAJIT SINHA AMIT KR SINHA
	IA NO, 7549/2021 (For STAY OF PROCEEDINGS)	DATE OF BIRTH		
31	Cr.Rev./772/2018	BIJAY KUMAR GOSWAMI vs THE STATE OF JHARKHAND	LUKESH KUMAR PRADEEP KUMAR	NIKI SINHA SHWETA SINGH RANJAN KUMAR
	IA NO, 8929/2018 (For Misc.)	NEGOTIABLE INSTRUMENTS ACT, 1881		
32	W.P(S)/805/2018	JAGGU RANA vs THE STATE OF JHARKHAND THR THE SECRETARY PR SECRETARY HOME DEPARTMENT	MANOJ TANDON SHIV SHANKAR KUMAR KUMARI RASHMI	AJIT KUMAR AMIT KR VERMA DHANAJAY KR DUBEY NEELAM TIWARY RAHUL KR GUPTA
		ACP MATTER		
33	Cr.Rev./1019/2018	D KUMAR SWAMY vs STATE OF JHARKHAND	SHASHANK SHEKHAR PD.	RAVI PRAKASH JANAK KUMAR MISHRA DEEPAK KR SINHA VIKAS PANDEY
	IA NO, 7941/2018 (For Misc.)	NEGOTIABLE INSTRUMENTS ACT, 1881		
34	Cr.Rev./1217/2018	RITA KUMARI vs THE STATE OF JHARKHAND	DILIP KR KARMAKAR KAUSHAL KISHOR MISHRA	LAXMI MURMU MUKESH KUMAR DUBEY DEB NANDAN RAJAK
		NEGOTIABLE INSTRUMENTS ACT, 1881		
35	W.P(S)/6300/2018	SURESH SINGH vs THE STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA ASMITA SHRIVASTAVA KRISHNA KUMAR JAY SHANKAR TIWARY	LAL CHANDRAHAS NATH SHAHEDEO KAUSHIK SARKHEL PRASHANT KUMAR SINGH RICHIA SANCHITA INDRANIL BHADURI
		RETIREMENT BENEFIT CUM PENSION		

36	Cr.Rev./1085/2019	SAMIM KHAN vs THE STATE OF JHARKHAND	BIJAY KR SINHA	RAVI PRAKASH NIVEDITA KUNDU
IA NO, 8168/2019 (For Grant of interim order) NEGOTIABLE INSTRUMENTS ACT, 1881				
37	Cr.Rev./1146/2019	SANTOSH KUMAR BHAGAT vs THE STATE OF JHARKHAND	SURAJ SINGH MD. ASADUL HAQUE	MUKESH KUMAR MEHTA PREM MARDI NIKI SINHA
IA NO, 3722/2021 (For Exemption From surrender), 4801/2021 (For Extension Of Time) NEGOTIABLE INSTRUMENTS ACT, 1881				
38	Cont.(CvI)/1167/2019	JAGARNATH PRASAD vs THE STATE OF JHARKHAND	INDRANIL BHADURI	ANOOP KR MEHTA MR.ASHUTOSH ANAND
CONTEMPT OF COURTS ACT 1971				
39	Cr.Rev./1305/2019	AJAY KUMAR MISHRA vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SANDIP KR. BURNWAL SHEO KUMAR SINGH
IA NO, 2521/2020 (For Joint Comprise Petition), 2538/2020 (For Grant of interim order) NEGOTIABLE INSTRUMENTS ACT, 1881				
40	W.P(S)/3622/2019	MANMOHAN PRASAD SAH vs THE STATE OF JHARKHAND	PEEYUSH KRISHNA CHOUDHARY	ATANU BANERJEE AMIT KR VERMA ROHIT SINHA SURESH KUMAR
RETIREMENT BENEFIT CUM PENSION				
41	W.P(S)/4119/2019	BANGALI PRASAD SINGH vs THE STATE OF JHARKHAND	PURNENDU SHARAN MD SHAHABUDDIN RANJEET KUMAR SINGH	NEHALA SHARMIN SUDARSHAN SHRIVASTAVA JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA FAISAL ALLAM FAHAD ALLAM SURESH KUMAR ABDUL ALLAM, SR.ADV.
RETIREMENT BENEFIT CUM PENSION				
42	W.P(S)/4194/2019	LUCIA BILUNG vs THE STATE OF JHARKHAND	RAJENDRA PRASAD GUPTA SUDHA GUPTA	BRIJ BIHARI SINHA
RETIREMENT BENEFIT CUM PENSION				
43	Cr.Rev./496/2020	AMRESH MANDAL vs THE STATE OF JHARKHAND	RANJAN KUMAR	NEHALA SHARMIN ASHISH KUMAR DEEPAK KUMAR SHAILESH
IA NO, 3914/2020 (For MISC.), 6703/2021 (For Joint Compromise Petition) NEGOTIABLE INSTRUMENTS ACT, 1881				
44	Cr.Rev./861/2020	SHARMISTHA SANYAL vs THE STATE OF JHARKHAND	AVISHEK PRASAD	RUBY PANDEY SHAMBHU NATH TIWARI ROHIT AGARWAL ARVIND KUMAR CHOUDHARY
NEGOTIABLE INSTRUMENTS ACT, 1881				
45	Cr.Rev./451/2021	MOUSAMI BHATTACHARJEE vs THE STATE OF JHARKHAND	DEVESH AJMANI	BHOLA NATH OJHA JITESH KUMAR
NEGOTIABLE INSTRUMENTS ACT, 1881				
46	Cr.Rev./671/2021	RADHA DEVI vs THE STATE OF JHARKHAND	AMIT KUMAR AJAY KUMAR	PRABHU DAYAL AGRAWAL PREM MARDI
NEGOTIABLE INSTRUMENTS ACT, 1881				
47	Cr.Rev./74/2022	GOPI CHAND SAH vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT	KUMARI RASHMI SATYAM PARMAR
IA NO, 962/2022 (For EXEMPTION FROM SURRENDER) CODE OF CRIMINAL PROCEDURE, 1973				
48	Cr.Rev./251/2022	PANKAJ KUMAR SAHU vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	VISHWANATH ROY SURAJ SINGH
IA NO, 3730/2022 (For Grant of interim order), 3731/2022 (For Joint Comprise Petition) CODE OF CRIMINAL PROCEDURE, 1973				

49 W.P(L)/1465/2022 EMPLOYERS IN RELATION TO THE AMIT KR SINHA
MANAGEMENT OF P B AREA OF MS B
C C L THROUGH SRI PRANAV KUMAR
MISHRA
VS
THEIR WORKMAN REPRESENTED BY
THE VICE PRESIDENT COAL MINES
ENGINEERING WORKERS
ASSOCIATION

INDUSTRIAL DISPUTES ACT 1947

NATIONAL LOK ADALAT CAUSELIST For Saturday The 14th May 2022

COURT NO. 9

SINGLE BENCH (BENCH ID-24854)

AT 11:00 AM

HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

Lok Adalat

1	W.P(S)/5293/2017	MD SALAUDDIN vs THE BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	RANJAN KUMAR	ANOOP KR MEHTA
	COMPASSIONATE APPOINTMENT			
2	Cont.(CvI)/593/2020	JHARKHAND STATE STATISTICAL EMPLOYEES SERVICE ASSOCIATION THROUGH ITS MAHAMANTRI SURENDRA RAI vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(CvI)/617/2020	DR KUMAR INDU SHEKHAR vs THE STATE OF JHARKHAND	SHUBHAM MISHRA	DARSHANA PODDAR MISHRA
	CONTEMPT OF COURTS ACT 1971			
4	Cr.M.P./883/2020	BHARTI DEVI vs THE STATE OF JHARKHAND	LAXMI PANDEY SANJAY KUMAR PANDEY	SHIV KUMAR SHARMA ANUJ KUMAR TRIVEDI PREM MARDI
	IA NO, 1254/2021 (For Stay Vacating Petition) QUASHING OF ORDER			
5	W.P(S)/1780/2020	KULDIP CHOUHAN vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	ANOOP KR MEHTA PRASHANT KR SINGH ATUL RAI AMIT KUMAR DAS NIKHIL KUMAR MEHTA AMIT KR SINHA
	RETIREMENT BENEFIT CUM PENSION			
6	W.P(S)/1784/2020	BUDHAN GOPE ALIAS BUDHAN YADAV vs BHARAT COKING COAL LTD THROUGH CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	INDRAJIT SINHA AMIT KUMAR DAS AWINASH KUMAR AJAY KR SINGH AJAY KUMAR SAH AMITABH PRASAD ANKIT VISHAL
	APPOINTMENT			
7	W.P(S)/1785/2020	BHANU RAVIDAS vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	AMIT KUMAR DAS VIJAY KANT DUBEY
	COMPASSIONATE APPOINTMENT			
8	W.P(S)/1786/2020	FULCHAND MAHATO vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	AMIT KUMAR DAS VIJAY KANT DUBEY
	RETIREMENT BENEFIT CUM PENSION			
9	W.P(S)/1788/2020	BANTI KUMAR BHATT vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	AMIT KUMAR DAS ANOOP KR MEHTA ATUL RAI NIKHIL KUMAR MEHTA AMIT KR SINHA
	COMPASSIONATE APPOINTMENT			
10	W.P(S)/1835/2020	RANJIT KUMAR vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJAY KR SINGH	AMIT KUMAR DAS AMIT KR SINHA
	COMPASSIONATE APPOINTMENT			

11	Cont.(Cvl)/17/2021 SHEO PRASAN SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	TEJO MISTRY	RAHUL SABOO MUKESH KUMAR SINHA
12	Cont.(Cvl)/205/2021 DHIRENDRA KUMAR SINHA vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	RAHUL SABOO
13	Cont.(Cvl)/277/2021 SUNIL KUMAR SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SOMESHWAR ROY	RAHUL SABOO MAHAVIR PD SINHA
14	Cont.(Cvl)/296/2021 KAMALLUDDIN vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SOMESHWAR ROY	MAHAVIR PD SINHA SUCHENDRA PRASAD
15	Cont.(Cvl)/304/2021 RAMJI PRASAD vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SAURABH SHEKHAR AMAN DAYAL SINGH	MITHILESH SINGH
16	Cont.(Cvl)/322/2021 AMARNATH TIWARI vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	AFAQUE AHMED ALTAF HUSSAIN	MUKESH KR SINHA
17	Cont.(Cvl)/415/2021 PRABHAKAR SHARMA vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	ANUJ KUMAR TRIVEDI PREM MARDI	DARSHANA PODDAR MISHRA MITHILESH SINGH
18	Cont.(Cvl)/462/2021 LAL BAHADUR SINGH vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SAURABH SHEKHAR AMAN DAYAL SINGH	DEVESH KRISHNA AMIT KR VERMA SUNIL KUMAR AGARWAL
19	Cont.(Cvl)/487/2021 BRAJ KISHOR MAHTO vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	JAGESHWAR MAHTO	RAHUL SABOO
20	Cont.(Cvl)/499/2021 SRIBHAGWAN DAS vs SRI INDRASH SUKLA MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY CONTEMPT OF COURTS ACT 1971	SOMESHWAR ROY BALIRAM YADAV	RAHUL SABOO MAHAVIR PD SINHA
21	Cont.(Cvl)/500/2021 MANOJ KUMAR vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RAJENDRA PRASAD SUDHANSHU KUMAR SINGH	MANOJ KUMAR INDRAJIT SINHA
22	Cont.(Cvl)/610/2021 SMT SHIV KUMARI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	PRASHANT KUMAR RAI	SACHIN KUMAR SANTOSH KUMAR JHA MAHAVIR PD SINHA
23	Cont.(Cvl)/623/2021 KAMESHWAR PRASAD vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RAJESH KUMAR	KAUSHIK SARKHEL MR.ASHUTOSH ANAND
24	Cont.(Cvl)/626/2021 USHA KUMARI vs THE STATE OF JHARKHAND THROUGH SHRI RAJESH KUMAR SHARMA THE SECRETARY H R D DEPTT CONTEMPT OF COURTS ACT 1971	LALIT KR SINGH	ASHOK KR YADAV
25	Cont.(Cvl)/664/2021 RAJ KUMAR PRASAD vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	TARUN KUMAR NO.1	DEVESH KRISHNA MAHAVIR PD SINHA

26	Cont.(Cvl)/723/2021	BAGESHWAR MAHTO vs THE STEEL AUTHORITY OF INDIA	SANJAY KUMAR TIWARI	VIJAY KANT DUBEY INDRAJIT SINHA
		CONTEMPT OF COURTS ACT 1971		
27	Cont.(Cvl)/785/2021	RAMADHAR SINGH vs SRI SATYENDRA KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	MANOJ KR. NO.3 DR.ASHOK KR.SINGH INDRANIL BHADURI
		CONTEMPT OF COURTS ACT 1971		
28	Cont.(Cvl)/787/2021	TRILOKI MISHRA vs SRI INDRASH SUKLA SECRETARY MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	DEVESH KRISHNA MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
29	Cont.(Cvl)/794/2021	AMIT KORANGA vs SRI SATYENDRA KUMAR MANAGING DIRECTOR JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY	SOMESHWAR ROY	MAHAVIR PD SINHA DEVESH KRISHNA
		CONTEMPT OF COURTS ACT 1971		
30	Cont.(Cvl)/896/2021	MITHILESH KUMAR vs STATE OF JHARKHAND	JASVINDAR MAZUMDAR VIKAS KUMAR ROHAN MAZUMDAR SRIKANT SWAROOP SAMEER RANJAN	MANOJ KUMAR MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
31	W.P(S)/2071/2021	RAM AWADHESH SINGH vs THE STATE OF JHARKHAND	KALYAN BANERJEE	LAXMI MURMU MAHAVIR PD SINHA RICHA SANCHITA
		RETIREMENT BENEFIT CUM PENSION		
32	Cr.M.P./2166/2021	SAIBUR RAHMAN vs THE STATE OF JHARKHAND	RAJAN KUMAR TIWARY SANJAY KUMAR PANDEY PRACHI PRADIPTI LAXMI PANDEY	VEERVIJAY PRADHAN MUKESH KUMAR MEHTA ANUJ KUMAR TRIVEDI PREM MARDI
		F.I.R		
wt33	Cr.M.P./2053/2021	BHARTI DEVI vs THE STATE OF JHARKHAND	RAJAN KUMAR TIWARY SANJAY KUMAR PANDEY PRACHI PRADIPTI LAXMI PANDEY	NEHALA SHARMIN MUKESH KUMAR MEHTA ANUJ KUMAR TRIVEDI PREM MARDI
		F.I.R		
34	Cr.M.P./2779/2021	MANOJ KUMAR DUTTA vs THE STATE OF JHARKHAND	ANUJ KUMAR TRIVEDI MUKESH KUMAR MEHTA PREM MARDI	MANOJ KUMAR ABHAY KR MISHRA SREENU GARAPATI KRISHNA PRAJAPATI
		NEGOTIABLE INSTRUMENTS ACT, 1881		
35	Cont.(Cvl)/62/2022	SAHBAN vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	INDRANIL BHADURI ANOOP KR MEHTA AMIT KUMAR DAS MANISH KUMAR AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
36	Cont.(Cvl)/64/2022	SAFULA KHATUN vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	PARTH S. A. SWAROOP PATI AMIT KUMAR DAS AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
37	Cont.(Cvl)/66/2022	SAFIRAN vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	RAHUL SABOO AMIT KUMAR DAS AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
38	Cont.(Cvl)/69/2022	SERAJ MIYA vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	SREENU GARAPATI ANOOP KR MEHTA AMIT KUMAR DAS MANISH KUMAR AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		

39	Cont.(Cvl)/70/2022	SAHDUL KHATUN vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	MANOJ KUMAR AMIT KUMAR DAS AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
40	Cont.(Cvl)/74/2022	GALIMAN vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	AMIT KUMAR AMIT KUMAR DAS AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
41	Cont.(Cvl)/75/2022	AISHA DEVI vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	ASHOK KUMAR AMIT KUMAR DAS AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
42	Cont.(Cvl)/109/2022	RAMAKANT TIWARI vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR	SURESH KUMAR
		CONTEMPT OF COURTS ACT 1971		
43	Cont.(Cvl)/126/2022	SUNIL KUMAR vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT SATYAM PARMAR	SACHIN KUMAR MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
44	Cont.(Cvl)/143/2022	BAHA ORAON vs SUKHDEO SINGH THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	SHASHANK SHEKHAR	LAXMI MURMU
		CONTEMPT OF COURTS ACT 1971		
45	W.P(S)/420/2022	GEETA DEVI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	ASHOK KR PANDEY	LAXMI MURMU
		FAMILY PENSION		